

LOK SABHA DEBATES

LOK SABHA

Monday, December 8, 2003/Agrahayana 17, 1925 (Saka)

The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

श्री मदन लाल खुराना (दिल्ली सदर) : अध्यक्ष महोदय, छत्तीसगढ़ के पूर्व मुख्यमंत्री ने भारतीय जनता पार्टी को तोड़ने का षड्यंत्र रचा। **वे** (व्यवधान)

अध्यक्ष महोदय: अभी ऑबिच्युरी रैफ्रेंस है।

वे (व्यवधान)

MR. SPEAKER: Shri Jaipal Reddy, there is an obituary reference. Please sit down.

...(Interruptions)

SHRI S. JAIPAL REDDY (MIRYALGUDA): There is also the matter relating to Shri Judeo. ...(Interruptions)

11.01 hrs.

OBITUARY REFERENCE

Title : References made to the passing away of Shri A.N. Singh Deo, a member of Ninth Lok Sabha on 1 December, 2003.

MR. SPEAKER: Hon'ble Members, I have to inform the House of the sad demise of our former colleague, Shri A.N. Singh Deo.

Shri A.N. Singh Deo was a Member of the Ninth Lok Sabha from 1989 to 1991, representing the Aska parliamentary constituency of Orissa.

Earlier, Shri A.N. Singh Deo was a Member of the Orissa Legislative Assembly from 1967 to 1972 and 1977 to 1980. He served as a Deputy Minister, from 1967 to 1971; and later as a Cabinet Minister, from 1971 to 1973 in the Government of Orissa. He also served as the Leader of Opposition in the Orissa Legislative Assembly in 1980.

Shri A.N. Singh Deo was an able parliamentarian. He was a Member of the Committee on Papers Laid on the Table

and also of the Consultative Committee of the Ministry of Law and Justice.

Shri Singh Deo was an active social and political worker. He was closely associated with social organisations and educational institutions like Brajeswari Dharakote Trust. He also served as the President, Nehru Seva Sangh, Ranpur and Balmikeshwar Anath Ashram.

Shri Singh Deo served various other organisations in different capacities. He was the President, Sugar Cooperative Industries, Aska; Trustee Utkal Sammilani Trust; Member, Board of Directors, National Federation of Cooperative Sugar Factories.

Shri A.N. Singh Deo passed away on 1st December, 2003 at Bhubaneswar, at the age of 74.

We deeply mourn the loss of this friend and I am sure the House would join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed soul.

11.03 hrs.

The Members then stood in silence for a short while.

11.04 hrs.

RE: NOTICE OF MOTION FOR ADJOURNMENT

श्री मदन लाल खुराना (दिल्ली सदर) : अध्यक्ष महोदय, छत्तीसगढ़ के पूर्व मुख्यमंत्री ने बीजेपी को तोड़ने का जो ऍडजंक्ट रचा, उस पर हाउस में चर्चा होनी चाहिए।
Ⓐ (व्यवधान) इसमें नेता विपक्ष का भी नाम आया है। Ⓐ (व्यवधान)

श्री रतन लाल कटारिया (अम्बाला) : नेता विपक्ष को यहां बुलाया जाए क्योंकि उनका भी इसमें नाम आया है। उन्होंने बीजेपी को तोड़ने का ऍडजंक्ट रचा।
Ⓐ (व्यवधान) भारत के लोकतंत्र को तोड़ने का ऍडजंक्ट रचा जा रहा है। Ⓐ (व्यवधान)

MR. SPEAKER: Hon. Members, I have received a notice regarding the Report of CVC and alleged involvement of a former Union Minister in a bribery case from Shri Ramji Lal Suman. I have also received a notice regarding the CVC Report on misuse of PSUs by Union Ministers from Shri Rupchand Pal.

Another notice is regarding alleged involvement of a former Union Minister in a bribery case from Shri Somnath Chatterjee.

Regarding non-payment of remunerative price to paddy growers in the country, particularly in Uttar Pradesh and Bihar, there is a notice from Kunwar Akhilesh Singh. Regarding reported infringement of freedom of Press by Tamil Nadu Government, a notice has been received from Shri Ram Vilas Paswan.

Another notice has been received from Shri Prabhunath Singh about reported increase in corruption in the country.

I have also received a notice for suspension of Question Hour from Kunwar Akhilesh Singh. On the same subject, he has given a notice for Adjournment Motion.

I do not agree that the House should be suspended on this issue. There is some other way of raising this issue in the House. As regards the notices for Adjournment Motions also, I am inclined to disallow these notices.

Therefore, we first take up the Question Hour and thereafter the Members who are agitating on different issues will be allowed to speak on the issues they want to speak. But let me finish the Question Hour first. I would request the hon. Members to speak after the Question Hour is over.

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष महोदय, श्री अजीत जोगी ने ऐसा क्या किया है जो उस मामले की जांच हो रही है जबकि श्री दलीप सिंह जूदेव ने जो किया है, वह भ्रष्टाचार की पराकाठा है। Ⓐ (व्यवधान)

श्री मदन लाल खुराना : अध्यक्ष महोदय, छत्तीसगढ़ के पूर्व मुख्यमंत्री ने जो किया है। Ⓐ (व्यवधान)

अध्यक्ष महोदय : खुराना जी, आपका विषय महत्व का है, मैं आपको जीरो ऑवर में परमिशन दूंगा।

...(व्यवधान)

अध्यक्ष महोदय : प्रभुनाथ सिंह जी, मैं आपको भी जीरो ऑवर में परमिशन दूंगा। अभी तो मेरे सामने जो प्रश्न हैं, उन्हें लेना चाहता हूँ। क्वेश्चन ऑवर के बाद आपको परमिशन दूंगा।

...(Interruptions)

श्री रतन लाल कटारिया : अध्यक्ष महोदय, छत्तीसगढ़ में धन-बल के आधार पर श्री अजीत जोगी ने बीजेपी के विधायकों को खरीदने का जो षड्यंत्र किया है, उसमें कांग्रेस अध्यक्ष श्रीमती सोनिया गांधी भी शामिल हैं। (व्यवधान)

MR. SPEAKER: I have also received a notice of privilege.

...(Interruptions)

अध्यक्ष महोदय : मैंने आपको परमिशन नहीं दी है, अभी जो कुछ कहेंगे, रिकार्ड पर नहीं जायेगा। Please cooperate.

...(Interruptions)

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) : अध्यक्ष महोदय, कौन-कौन से लोग आई.एस.आई. के एजेंट हैं, भारत सरकार की जो रिपोर्ट आई है। (व्यवधान)

अध्यक्ष महोदय : आप बैठिये, मैं जीरो ऑवर में आपको समय दूंगा, अभी नहीं।

...(व्यवधान)

अध्यक्ष महोदय : मैं इसलिये इजाजत देने वाला नहीं हूँ। प्रभुनाथ सिंह जी, आप एक अच्छे सदस्य हैं, आप बैठिये। मैं जीरो ऑवर में आपको अलाऊ करूंगा।

...(व्यवधान)

योगी आदित्यनाथ (गोरखपुर) : अध्यक्ष जी, बिहार के डीजीपी ने इस माननीय सदन के एक सदस्य पर गम्भीर आरोप लगाया है। (व्यवधान)

अध्यक्ष महोदय : मैं आपको जीरो ऑवर में परमिशन दूंगा।

...(Interruptions)

MR. SPEAKER: Without my permission, if a Member is saying anything I will not take it to record. I will straightaway go to the Question Hour now.

(Interruptions) *

* Not Recorded.